

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 19 OF 2016**

**Dated: 15<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Indian Sucrose Ltd. .... Appellant(s)  
Vs.  
Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Grover

Counsel for the Respondent(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri  
Mr. Sandeep Rajpurohit for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **18.07.2017.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**